

(क) क्या बम्बई से इटारसी-जबलपुर-इलाहाबाद होकर दिल्ली तक रेलगाड़ी चलाने का प्रस्ताव है;

(ख) यदि नहीं, तो इसके क्या कारण हैं; और

(ग) क्या आगामी कुछ वर्षों में इस रेल लाइन पर एक नई रेलगाड़ी का चलाया जा सकता सम्भव होगा?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी नहीं।

(ख) और (ग) इस प्रकार की गाड़ी चलाना फिलहाल मार्गवर्ती लाइन क्षमता के अभाव और टर्मिनलों पर पर्यन्त सुविधाओं के अपर्याप्त होने के कारण परिचालन की दृष्टि से सम्भव नहीं है।

जबलपुर में भेडाघाट और सिहोरा के बीच स्थानीय रेलगाड़ी चलाने का प्रस्ताव

4756. श्री शरद यादव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जबलपुर में भेडीघाट और सिहोरा के बीच लोक ट्रेन चलाने का प्रस्ताव सरकार के विचाराधीन है; और

(ख) इस बारे में कब तक निर्णय लिये जाने की सम्भावना है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

Railway line in M.P.

4757. SHRI SURYA NARAIN SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware that Geological Survey of India which is surveying District Sidhi of Madhya Pradesh for exploring the possibility of more minerals in the area is being handicapped in the absence of any railway line;

(b) if so, what is his reaction in the matter keeping in view the absence of railway line;

(c) whether his Ministry is considering to survey the area for construction of new lines; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). No and neither has any request for the construction of such a railway line in Sidhi District been received by the Ministry of Railways from the Geological Survey of India.

(c) and (d). There is no proposal under consideration at present for construction of new line in the area in view of the severe constraint of resources.

Alcohol based Industry

4758. SHRI SURYA NARAIN SINGH: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether his Ministry is considering for setting up of alcohol based industry in the country during the next few years; and

(b) if so, details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). Government of India had appointed a Committee in February, 1977 to make recommendations for the development of industries based on alcohol. This Committee has recently submitted its Report, indi-

cating scope for the setting up of alcohol based industries in the next few years for the utilisation of additional quantities of alcohol which are expected to become available. The Industrial Licence applications for alcohol based chemicals will be decided in the light of the scope envisaged in the Report.

The Government have approved the establishment of a new plant for the manufacture of Nicotinamide and certain other chemicals based on alcohol by Indian Drugs and Pharmaceuticals Limited at Muzaffarpur, Bihar involving an investment of Rs. 898 lakhs. The items proposed for manufacture are:—

Item	Proposed capacity/annum (in tonnes)
Nicotinamide	300
Nicotinic acid.	500
Acetaldehyde	7500
Methyl Ethyl Pyridine	1200
Acetic Acid	4500

Import of Bulk Drugs

4759. SHRI GOVINDA MUNDA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of bulk drugs and quantities imported during the last three years;

(b) the names of bulk drugs manufactured in the country, their production for this period, importation of raw materials used in the manufacture of these bulk drugs, item-wise with quantity;

(c) whether it is a fact that in the name of self-sufficiency and shortage of foreign exchange high officials of

his Ministry want to favour multi-nationals in our country, by regularising their wrongly overproduced capacities; and

(d) what action Government propose to take against the officials responsible for giving liberal treatment to foreign firms?

THE MINISTER OF PETROUEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) The commodity-wise imports indicating the quantity and value thereof are published by the Director General of Commercial Intelligence and Statistics, Calcutta in their publication "Monthly Statistics of the Foreign trade of India Vol. II-Imports."

(b) Relevant data regarding production of the bulk drugs manufactured in the country at present is available in copies of the annual Reports of Ministry of Chemicals and Fertilizers and DGTD which are available in the Parliament Library. No system of monitoring bulk drug-wise import of raw materials exists at present. The number of imported chemical raw materials used in the manufacture of these bulk drugs would run into hundreds and the time and labour involved in collecting item-wise details of raw materials consumed in the manufacture of such bulk drugs is not considered to be commensurate with the results likely to be achieved.

(c) and (d). The Report of the Hathi Committee on Drugs and Pharmaceuticals Industry, a copy of which was laid on the table of the Lok Sabha on 8th May 1975, contains recommendations on how to deal with cases of excess production of drugs, both by foreign companies and Indian Companies. The consideration of these recommendations is in a very advanced stage and Government are likely to announce this decision thereon shortly.